

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : MUMBAI

Appeal No. C / 485 / 2010

Date of Hearing : **11/03/2019**

S.G. Impex

Appellant

-Vs-

CC (IMPORT) MUMBAI

Respondent

Present for the Appellant : Prabhat Kumar, Advocate

Present for the Respondent : P.V.Shekar, ADC(AR)

ORDER

Matter is adjourned at the Request of Revenue. Next date of hearing is fixed as 07/05/2019

(AJAY SHARMA)
MEMBER (JUDICIAL)

(C. J. MATHEW)
MEMBER (TECHNICAL)